

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 219/2017 in
OA No. 3683/2011
MA No. 2255/2020
MA No. 2361/2020
MA No. 2362/2020
MA No. 818/2020
MA No. 3956/2019**



Today, this the 25th day of January, 2021

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Daulat Ram Verma (UR)
Marks secured 499
Junior Engineer in CPWD
S/o Sh. Shivmangal Verma
Aged about 47 years
r/o House No. 170
Lumbini Apartments
Sector 14, Kaushambi
Gaziabad, UP. ...Applicant

(By Advocate: Sh. Naresh Kaushik)

Versus

1. Sh. Abhay Sinha
Director General
CPWD, "A" Wing
Nirman Bhawan, New Delhi.
2. Sh. Ramesh Chandra
Special Director General (HQ)
CPWD, "A" Wing
Nirman Bhawan, New Delhi. ...Respondents

(By advocate: Ms. Sangeeta Chandra, Sh. C. Mohan Rao and
Sh. D.S. Mahendru)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondents did not implement the order in OA No. 3683/2011. Learned counsel for the petitioner submits that during the pendency of the contempt case, the respondents have passed orders implementing the order in the OA and made promotions and seeks permission to withdraw the contempt petition.

2. Permission is accorded. Contempt case is dismissed as withdrawn.

Pending MAs, if any, shall stand disposed of.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

pj/sunil/rk/ns